

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.(IB) No. 215/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R  
2. Hon'ble Member (J) Shri M. B Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> May 2018, 10.30 A.M

Name of the Company	Oriental Agencies-Vs-EMT Megatherm Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Pravey Agarwal, Adv.

O.C.

*Pravey*

ORDER

Ld. Counsel for the operational creditor is present.

Nobody represented on the side of the corporate debtor. No reply affidavit as directed filed.

For hearing list it on 24/07/2018.

Sd

(M.B. Gosavi)  
Member (J)

Sd

(Jinan K.R.)  
Member(J)